Annexure-'A'

Proposed Nomination List for Core Competance Conference for Knowledge, Skill and Perspective Development for ASJs (POCSO)/ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) (Full Strength) on 17th February, 2024

Sl. No.		Present Posting	No	Civil/ Police District	Place of Posting
1	Ms. Ruby Alka Gupta	ASJ (POCSO)	1	East	KKD
2	Mr. Devendra Kumar Sharma	ASJ (POCSO)	1	South	Saket
3	Ms. Navita Kumari Bagha	ASJ (POCSO)	4	North-West	Rohini
4	Mr. Pooran Chand	ASJ (POCSO)	1	South-East	Saket
5	Mr. Sharad Gupta	ASJ (POCSO)	4	South	Saket
6	Ms. Pooja Talwar	ASJ (POCSO)	1	South-West	Dwarka
7	Ms. Harleen Singh	ASJ (POCSO)	1	West	THC
8	Mr. Vinod Kr. Gautam	ASJ (SC-POCSO)		South-West	Dwarka
9	Ms. Anu Aggarwal	ASJ (POCSO)	6	South-East	Saket
10	Ms. Colette Rashmi Kujur	ASJ (POCSO)	6	East	KKD
11	Mr. Dheeraj Mor	ASJ (POCSO)	1	Shahdara	KKD
12	Mr. Nipun Awasthi	ASJ (POCSO)	6	Shahdara	KKD
13	Mr. Sachin Jain	ASJ (POCSO)		West	THC
14	Mr. Rajesh Kumar	ASJ (SC-POCSO)		Central	THC
15	Mr. Ajay Gulati-II	ASJ (SC-POCSO)	2	North-East	KKD
16	Mr. Dinesh Kumar	ASJ (SC-POCSO)	-	South	Saket
17	Ms. Chhavi Kapoor	ASJ (POCSO)	1	New Delhi	PHC
18	Ms. Niti Phutela	ASJ (SC-POCSO)	1	Shahdara	KKD
19	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
20	Ms. Aditi Garg	ASJ (POCSO)	6	West	THC
21	Ms. Meenu Kaushik	ASJ (POCSO)	5	North	
22	Ms. Manisha Tripathy	ASJ (SC-POCSO)	2	Shahdara	Rohini
23	Mr. Muneesh Garg	ASJ (POCSO)	1	Central	KKD
24	Mr. Rakesh Kumar Rampuri	ASJ (SC-POCSO)	-	East	THC
25	Mr. Shankar Narayanan	ASJ (POCSO)	1	North-East	KKD
26	Mr. Ankit Mehta	ASJ (SC-POCSO)	2	West	KKD
27	Mr. Atul Ahlawat	ASJ (SC-POCSO)	-	South-East	THC
28	Mr. Amit Sahrawat	ASJ (POCSO)	1	North	Saket
29	Ms. Richa Parihar	ASJ (SC-POCSO)	1	North-East	Rohini
30	Mr. Siddhartha Malik	ASJ (SC-POCSO)	1	West	KKD
31	Mr. Puneet Pahwa	ASJ (FTSC) (POCSO)	1	South	THC
32	Ms. Shivani Chauhan	ASJ (FTSC) (POCSO)	1		Saket
33	Mr. Rohit Gulia	ASJ (FTSC) (POCSO)	1	South-East	Saket
34	Ms. Preeti Parewa	ASJ (FTSC) (POCSO)	1	South-West	Dwarka
	Mr. Manoj Kumar	ASJ (FTSC) (POCSO)	2	West	THC
	Mr. Virender Singh	ASJ (FTSC) (POCSO)	2	Central North West	THC
	Mr. Balwinder Singh	ASJ (FTSC) (POCSO)	1	North-West Central	Rohini
	Ms. Babita Puniya	ASJ (FTSC) (POCSO)	2		THC
	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		West	THC
40	Mr. Anurag Dass	ASJ (FTSC) (POCSO)	3	North South West	Rohini
	Mr. Santosh Kumar Singh	ASJ (FTSC) (POCSO)	2	South-West South-West	Dwarka Dwarka



Sub.: Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (POCSO) /ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) (Full strength) on 17th February, 2024

Respected Sir/Madam,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the a Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (POCSO) /ASJs (FTSC) (POCSO)/ASJs (SC) (POCSO) (Full strength) on 17th February, 2024 at Delhi Judicial Academy.

The proposed nomination list for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 17th February, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully, (Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

0.______/JOTP/Gaz./2024

Dated, Delhi the ____

10 6 JAN 2024

As directed copy of letter bearing No. DJA/Trg/MS-07/1776-2024/310 dated 08.01.24 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1. Ld. Judicial Officers concerned of Central District, Tis Hazari Courts, Delhi.
- 2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5. The LAYERS for uploading the same.
- 6. The Branch In-charge, Pool Car Section, Tis Hazri Courts, Delh

Slive

(Rávinder Bedi) District Judge (Commercial Court) Officer In-charge Judicial Branch, Central for Principal District & Sessions Judge(HQs) Tis Hazari Court, Delhi.